

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:419

ANSWERED ON:26.02.2013

CRIME BY JUVENILES

Biju Shri P. K.;Das Gupta Shri Gurudas;Panda Shri Prabodh;Sampath Shri Anirudhan;Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crimes committed by juveniles are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported and juveniles arrested, crime-wise including involvement in rape cases during each of the last three years and the current year, State/UT-wise; and
- (c) the corrective steps taken by the Government to check such crimes in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): The total number of cases of crimes committed by juveniles, reported and juveniles arrested, crime-wise including involvement in rape cases during each of the last three years (2009- 2011), State/UT-wise are attached at Annexure.

(c): "Police" and "Public Order" being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies under the extant and appropriate law(s), as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has been advising the State Governments and UT Administrations from time to time, to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.